

and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-359/69.]

- (2) A copy of the Kerosene (Fixation of Ceiling Prices) Amendment Order, 1969, published in Notification No. G.S.R. 759 in Gazette of India dated 3rd March, 1969, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-360/69.]

**Notification under Mines and Minerals (Regulation and Development) Act, 1957**

SHRI D. R. CHAVAN : On behalf of Shri Jaganath Rao, I beg to lay on the Table a copy of Notification No. S.O. 766 published in Gazette of India dated the 1st March, 1969 under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-361/69.]

**Notifications under Customs Act**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : I beg to lay on the Table a copy each of the following Notifications under section 159 of the Customs Act, 1962 :—

- (i) G.S.R. 491 published in Gazette of India dated the 1st March, 1969 (Hindi version).  
 (ii) G.S.R. 492 published in Gazette of India dated the 1st March, 1969 (Hindi version).  
 (iii) G.S.R. 493 published in Gazette of India dated the 1st March, 1969 (Hindi version).  
 (iv) G.S.R. 494 published in Gazette of India dated the 1st March, 1969 (Hindi version).  
 (v) G.S.R. 495 published in Gazette of India dated the 1st March, 1969 (Hindi version).  
 (vi) G.S.R. 496 published in Gazette of India dated the 1st March, 1969 together with an explanatory memorandum (Hindi version).  
 (vii) G.S.R. 497 published in Gazette

of India dated the 1st March, 1969, together with an explanatory memorandum (Hindi version).

- (viii) G.S.R. 498 published in Gazette of India dated the 1st March, 1969 (Hindi version).  
 (ix) The Passengers (Non-Tourist) Baggage (Amendment) Rules, 1969, published in Notification No. G.S.R. 499 in Gazette of India dated the 1st March, 1969.  
 (x) G.S.R. 507 published in Gazette of India dated the 26th February, 1969, together with an explanatory memorandum.  
 (xi) G.S.R. 508 published in Gazette of India dated the 26th February, 1969, together with an explanatory memorandum.  
 (xii) G.S.R. 509 published in Gazette of India dated the 26th February, 1969, together with an explanatory memorandum.  
 (xiii) G.S.R. 510 published in Gazette of India dated the 26th February, 1969, together with an explanatory memorandum.  
 (xiv) G.S.R. 511 published in Gazette of India dated the 26th February, 1969, together with an explanatory memorandum.  
 (xv) G.S.R. 512 published in Gazette of India dated the 26th February, 1969, together with an explanatory memorandum.  
 (xvi) G.S.R. 513 (English version) and G.S.R. 514 (Hindi version) published in Gazette of India dated the 26th February, 1969, together with an explanatory memorandum.  
 (xvii) G.S.R. 572 (English version) and G.S.R. 587 (Hindi version) published in Gazette of India dated the 1st March, 1969.  
 (xviii) G.S.R. 573 (English version) and G.S.R. 588 (Hindi version) published in Gazette of India dated the 1st March, 1969.  
 (xix) G.S.R. 574 (English version) and G.S.R. 589 (Hindi version) published in Gazette of India dated the 1st March, 1969.